

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **04.07.2024** (THURSDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 229/2024 For Condone Delay IA No. 609/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Private Limited & Anr.	Mr. CJ Antony Loyed	
2.	Comp App (AT) (CH) No. 35/2024 For Stay IA No. 611/2024	Sanyog Kumar Thakur Vs Star Agrotech Pvt Ltd & 3 Ors.	Mr. S Chidambaram, PCS	
3.	Comp App (AT) (CH) (Ins) No. 226/2024 For Stay IA No. 598/2024 For Exemption IA No. 599 & 600/2024	Srinivasa Raju Gottumukkala Vs State Bank of India and 2 Ors.	Mr. Ravi Rajagopalan	Mr. VVSN Raju For Caveator
4.	Comp App (AT) (CH) (Ins) No. 227/2024 For Stay IA No. 602/2024 For Exemption IA No. 603 & 604/2024	YS Chowdhary Vs State Bank of India and 2 Ors.	M/s Nidhi Mohan Parashar	Mr. VVSN Raju For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No.643/2021 For Stay IA No.642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja, RP & Anr.  <b>WITH</b>	Mr. P Raj Kumar Jhabakh	Mr. T Ravichandran R1 Mr. Shabbeer Ahmed-R2

6.	TA (AT) No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabhi Rama Rao Vs VBC Industries Ltd. & 2 Ors <b>WITH</b>	Mr. Akshat Singh	Mr. T Ravichandran R1 Mr. Somraj Choudhury- R2
7.	TA (AT) No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. T Ravichandran R1 Mr. Somraj Choudhury- R2
8.	TA (AT) No. 76/2021 (CA (AT) No. 122/2018) For Directions IA No.345/2023 Additional docs. IA No.338/2023	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors. <b>WITH</b>	Mr. I. Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
9.	TA (AT) 77/2021 (CA (AT) No. 163/2018) Additional docs IA No.346/2023	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. <b>WITH</b>	Mr. R Antony Roche Kamal	Mr. Sandeep Kumar Ambalavanan- R1- R9
10.	TA (AT) No. 78/2021 (CA (AT) No. 210/2018) Additional docs. IA No.347/2023	Rayudu Nagabhushan & 17 Ors Vs SK Bigstar Foods Limited & 22 Ors. <b>WITH</b>	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan-R2 R3- R5 R7-R10
11.	TA (AT)No. 80/2021 (CA (AT) No. 211/2018) For Additional docs. IA No.364/2023	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors.	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan R2- R5-R10
12.	TA (AT) No.6/2022 (CA (AT) No. 361/2018)	Mr O. Arumugasamy Vs M/s T.R Mills Pvt. Ltd. & 15 Ors. <b>WITH</b>	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh-R1-R4 Ms. R Apoorva-R5-R7 Mr. Praveen Kumar R10
13.	TA (AT) No.12/2022 (CA (AT) No. 259/2018)	M Chandraprabha & 2 Ors. Vs Smt. M. Leela & 11 Ors. <b>WITH</b>	Mr. Sachin Priya Daniel	Mr. Aman Nalina R1- R4
14.	TA (AT) 13/2022 (CA (AT) No. 258/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd. & 3 Ors Vs Smt. M. Leela & 10 Ors.	Mr. Sachin Priya Daniel	Mr. Aman Nalina Lingesh-R1-R4 Mr. Praveen Kumar R9 - R10

		<b>WITH</b>		
15.	TA (AT) No.16/2022 (CA (AT) No. 310/2018)	Mr. M. Nagaraj Vs Smt. M. Leela & 13 Ors.  <b>WITH</b>	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh-R1-R4 Mr. Sachin Priya Daniel- R6, R8- R10 Mr. Praveen Kumar R12
16.	TA (AT) No.19/2022 (CA (AT) No. 360/2018)	Mr. O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd. & 15 Ors.  <b>WITH</b>	Mr. Sachin Priya Daniel	Mr. Aman Nalina Lingesh- R1-R4 Mr. Praveen Kumar R9
17.	TA (AT) No.21/2022 (CA (AT) No. 277/2018)	M.S Nagarathna & 3 Ors. Vs Smt. M Leela & 10 Ors.  <b>WITH</b>	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4
18.	TA (AT) No.23/2022 (CA (AT) No. 309/2018)	TR Mills Pvt & 5 Ors. Vs Smt. M. Leela & 8 Ors.	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. Sachin Priya Daniel - R7-R9
19.	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021) To Adv. Hg. IA No. 38/2023 For Substitution IA No.494/2024	Bank Of Baroda Vs Pankaj Dhanuka IRP, Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Abhishek Swaroop

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 153/2024 For Stay IA No. 406/2024 For Exemption IA No.407/2024	M/s Lanco Infratech Employees Welfare Association Vs Ms. Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Mr. Mayank Pandey	Ms. Anuradha Bisani, Liquidator
21.	TA (AT) No. 68/2022 (CA (AT) No. 26/2020)	M/s Express Publications Madurai Limited Vs Asianet News Network Pvt. Ltd. & 6 Ors.	Mr. S Vijayaraghavan	

22.	Comp App (AT) (CH) (Ins) No. 413/2022	CA Ramasamy Shanmuggam, Liquidator of RLS Alloys Pvt. Ltd. Vs Insolvency and Bankruptcy Board of India	Mr. AG Sathyanarayana	
23.	Comp App (AT) (CH) (Ins) No. 431/2023 For Condone Delay IA No. 1323/2023 For Stay IA No. 1324/2023 For Exemption IA No. 1325/2023 To implead IA No. 238/2024	The Assistant Commissioner (State Tax) Vs Mr. Immaneni Eswara Rao, RP of Srikanth International Pvt. Ltd. & Anr	Mr. AG Sathyanarayana	Mr. Nithin Chowdary Pavuluri-R1 M/s. Phani Umasankar- R2
24.	Comp App (AT) (CH) (Ins) No. 449/2023 Delay in representation IA No. 1396/2023 For Exemption IA No. 1397/2023 For Stay IA No. 1395/2023	Directorate of Revenue Intelligence Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd. & 3 Ors	Mr.Sundareshwaran	Mr. S Sathiyarayanan R1
25.	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murthi	
26.	Comp App (AT) (CH) (Ins) No. 51/2024 For Stay IA No. 151/2024 For Exemption IA No. 150/2024	M/s. Navalmaruk Services India Pvt. Ltd. Vs Mr. Ritesh Prakash, RP of Navalmar Shipping (India) Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Salim A Inamdar	Mr. Abhijit Atur R1 Ms. Amrita Jain R2, R3
27.	TA (AT) No. 1/2024 (CA (AT) (Ins) No. 194/2024 For Stay IA No. 646/2024 For Exemption IA No. 647 & 648/2024)	M/s. Navalmaruk Services India Private Limited & Anr. Vs Mr. Joseph Jayananda, Suspended Director of Navalmar Shipping (India) Pvt. Ltd. & 3 Ors.	Mr. Salim A Inamdar	Ms. Amrita Jain R1 & R2

28.	Comp App (AT) (CH) (Ins) No. 89/2024 For Condone Delay IA No.250/2024 To dispense with IA No.251/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept., Rep by Asst. Commissioner Vs S.R. Shriraam Shekher, RP of Saalim Shoes Pvt. Ltd.	Mr. B Vijay	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs M/s Vels Studios and Entertainment Pvt. Ltd. & 5 Ors	Mr. Badri Vishal & Ms. Anisha Gupta	Mr. B Dhanaraj-R1 Mr.B Sivaraman-R2, R3, R5 Ms. N Varsha- R6
30.	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr  <b>WITH</b>	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
31.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt. Ltd. & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
32.	Comp App (AT) (CH) (Ins) No. 103/2022 For Stay IA No.238/2022 For Exemption IA No.239/2022 Additional docs. IA No. 1081/2023	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. VVSN Raju-R1 Mr. Varun Srinivasan- R2 M/s. Mummaneni Vazra Laxmi- R3
33.	Comp App (AT) (CH) (Ins) No. 314/2022 For Additional docs IA No.665/2022	Archana Ashok Prop Karmik Infra Vs Ozone Urbana Infra Developers Pvt. Ltd.	Mr. H Karthik Seshadri	Mr. Arjun K Perikal

34.	Comp App (AT) (CH) No. 52/2023	M/s. Quadrangle Trading Services Pvt. Ltd. Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr.	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
35.	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No.605/2023 For Exemption IA No. 606 & 607/2023 To Adv. Hg. IA No.594/2024	Mr. Sukakumar Puvi Kumar, Suspended Director of Kavi Protein and Feed Pvt. Ltd. Vs Ms. Pavitra Vyas, RP of Kavi Protein and Feed Pvt. Ltd. & 2 Ors.	Ms. Kinjal Goyal	Mr. Raghuram Cadambi- R1 Mr.S Karunamoorthy R2 Mr. Ramaswamy Meyyappan - R3
36.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No.1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198/2024 & 495/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy R2-R9 & R12 Mr. Dhananjaya Sud-R10 Mr. T Sundar Rajan- R11
37.	Comp App (AT) (CH) (Ins) No. 446/2023 For Stay IA No. 1381/2023 For Exemption IA No. 1382/2023	B. Nirmal Kumar Vs Tharuvai Ramachandran Ravichandran, RP of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & Anr.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Ms. MS Elamathi-R2
38.	Comp App (AT) (CH) (Ins) No. 447/2023 For Exemption IA No. 1385/2023 For Stay IA No. 1384/2023	B. Nirmal Kumar Vs Tharuvai Ramachandran Ravichandran, RP of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Ms. MS Elamathi-R2
39.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Mr. Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje- R2

		<b>WITH</b>		
40.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No.144/2024	Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd.	Mr. Vinod PV	Mr. Angad Varma
41.	Comp App (AT) (CH) (Ins) No. 42/2024 For Stay IA No.130/2024 For Exemption IA No.131/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Mr. Anirban Das Vs Mr. Ravi Sethia, RP of GVK Power (Goindwal Sahib) Limited & Anr.  <b>WITH</b>	Ms. Swetha G	Ms. Moha Paranjpe- R1 Mr. Piyush Mishra R2
42.	Comp App (AT) (CH) (Ins) No. 43/2024 For Stay IA No.133/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Mr. Anirban Das Vs GVK Power (Goindwal Sahib) Ltd. & Anr.	Ms. Swetha G	Ms. Moha Paranjpe - R2

**02:00 pm**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Review Appln No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	Mr. V Venkata Sivakumar	Mr. J Manivannan- R1 Mr. Jerin Asher Sojan- R2
2.	IA No. 246/2024 (To Recall) in Comp App (AT) (CH) (Ins) No. 201/2023 IA No. 660,661,779, 857, 1124, 1165/2023	Earthin Projects Ltd Vs Indu Projects Ltd. & 4 Ors.	Mr. Kumar Anurag Singh	Mr. VVSN Raju- R1, R2 Mr. MV Swaroop- R3 Mr. Pranava Charan- R4

3.	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No.745/2023 For Stay IA No.746/2023 To implead IA No.821/2023 For Amendment IA No. 45/2024	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr.  <b>WITH</b>	Mr. S Vibu Nandhan	M/s Tatva Legal Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
4.	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No.749/2023 For Stay IA No.750/2023 To implead IA No.820/2023 For Amendment IA No. 46/2024	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. S Vibu Nandhan	M/s Tatva Legal Mr. Sanjay Kishore- R1 Mr. VVSN Raju- R2
5.	TA No. 166/2021 (Comp App (AT) (Ins) No.122/2020) Additional docs. IA No.179/2024 For Stay IA No.445/2023 For Directions IA No.652/2023 & 480/2024	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr. T Ravichandran- R1
6.	TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020)	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	Mr. Joshua Samuel	M/s Shardul Amarchand Mangaldas & Co-R1
7.	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No.410/2021 To adv. Hg. IA No.312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd.  <b>WITH</b>	Mr.T Ravichandran	Mr. Thriyambak J Kannan
8.	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No.435/2021 To Adv. Hg. IA No.311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan



9.	CA (AT) (CH) (Ins) No. 204/2023 For Stay IA No.667/2023 Leave to file IA No. 666/2023 Delay in re-filing IA No.665/2023	P. Jayagovind Vs Bijoy Prabhakaran Pulipara & 2 Ors	Mr. Dinesh R Shenoy	
10.	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No.536/2023 For Stay IA No.537/2023 To Dispense with IA No.538/2023 Leave to file IA No.535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthi Kiran Murali- R5
11.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No.341/2023 Leave to file IA No.342/2023 For Exemption IA No.340/2023 To implead IA No.380, 381 & 382/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh
12.	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No. 252/2022 For Direction IA No. 784/2022 To Implead IA No. 314,1031/ 2022 & 1322/2023 Urgent Hearing IA No. 1024/2022	Sheena Adarsh, Ex-Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt. Ltd. Vs Punjab National Bank & Anr  <b>WITH</b>	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan - R1 Mr. VV Sivakumar R2
13.	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 Early Hearing IA No. 20/2022 Additional docs. IA No. 7/2024	S. Rajendran Vs South India Hotels Private Limited & 8 Ors.  <b>WITH</b>	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. N.V. Prakash-R9
14.	Comp App (AT) (CH) (Ins) No.01/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran- R2

	For Additional docs. IA No. 3/2022 & 6/2024 For Urgent Hearing IA No. 1022/2022 To implead IA No. 1023/2022			Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
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**After rising of 2pm-Chennai Bench**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No.579/2022 For Urgent Listing IA No.580/2022 To implead IA No.835/2022 For Directions IA No.879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors  <b>WITH</b>	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. Shikha Rai, CS
2.	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No.643/2022 For Stay IA No.644/2022 For Exemption IA No.645/2022 Urgent Listing IA No.646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
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